

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(CAA)-1838(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.08.2018

NAME OF THE PARTIES: Intelenet Global Services Pvt. Ltd. & Anr.

SECTION: 230-232 of Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel for withdrawal of this Petition, the same
is hereby **dismissed** as withdrawn.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)